BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.No.472/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th September 2017, 10.30 A.M.

Name	of the Company	Haldia Energy Limited		
Under Section		621A/441		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

ABJUN PITTI Applicant Anjun Pitt FCA 034822

## ORDER

Ld. Pr. CA for the petitioner is present. Heard. Reserved for order.

5d/-(Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)

